

LIBRARY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH, KOLKATA

MA. 829/2017 with OA. 1394/17.

PARTICULARS OF THE APPLICANTS:

1. Pintu Kumar Kirtan, son of Late Sankar Ch. Kirtan, aged about 48 years, residing at Village Kodalia, Post Office - Bhogpur, P.S. - Kolaghat, District - Purba Medinipur, Pin - 721151.
2. Chandan Kumar Mandal, son of Late Bhusan Chandra Mandal, aged about 40 years, residing at Village Rupchak, Post Office - Mohadola, P.S. - Panskura, District - Purba Medinipur, Pin Code - 721634
3. Radhe Shyam Panja, son of Dasarath Panja, aged about 44 years, residing at Village - Santipur, Post Office - Mecheda, P.S. Kolaghat, Dist - Purba Medinipur, Pin 721137.
4. Pratap Manna, son of Gour Hari Manna, aged about 49 years, residing at Village - Tahala, Post Office - Sagarbarh, P.S. - Rolaghat, Dist. - Purba Medinipur, Pin 721151, W.B.
5. Sanjoy Bose, son of U. Pijush Kanti Bose, aged about 41 years, residing at Village and Post Office - Jakpur, District - Paschim Mediniur, Pin 721301, West Bengal.
6. Amar Das, son of Sambhu Das, aged about 42 years, residing at Village and Post Office - Mugkalyan, P.S. Bagnag, District - Howrah, Pin 7u11312, W.B.
7. Jagadish Chandra Das, son of Chandi Charan Das, aged about 40 years, residing at Village Sahara, Post Office - Burari, P.S. - K. T. P.P., District - Purba Medinipur, Pin 721137

de

8. Manoj Behara, son of Bharat Behara, aged about 40 years, residing at Village Gokulpur Amba, Post Office - Samraipur, P.S. KGP (L), District - Medinipur (West), Pin 721301
9. Jiban Kr. Haldar, son of Jiten Haldar, aged about 46 years, residing at Village - Bhawanipur North, Post Office - Kharagpur, District - West Medinipur, Pin 721301
10. Rabindra Nath Munda, son of Late Lakhi Munda, aged about 38 years, residing at Railway Quarter no. DB/4, Unit No. 2. Area Old Development, P.O. - Kharagpur, District - Paschim Medinipur, West Bengal, Pi 721301
11. Ajoy Kr. Mondal, son of latge Ratikanta Mondal, aged about 42 years, residing at Village - Gulamutha, P.O. - Barunda, P.S. - Bagnan, Dist. - Howrah, Pin 711303
12. Ananta Prasad Chaulya, son of Kali Pada Chaulya, aged about 45 years, residing at Village - Dhuliara, P.O. - Dehati, P.S. Panskure, District - Purba Medinipur, Pin Code no. 721139
13. Samir Kumar Mondal, son of Karno Dhar Mondal, aged about 45 years, residing at Village Uttar Pirpur, P.O. Banibon, P.S. - Uluberia, District - Howrah, Pin 711316
14. Ashok Bera, son of Nagendra Nath Bera, aged about 43 years, residing at Village - Kaurchandi, Post Office - Amalhandra, District - Purba Medinipur, Pin 721134
15. Kazi Hasantuz Zaman, son of Kazi. Abdul Ressaq, aged about 40 years, residing Village - Ghoraberia, Post Office - Bhatara, P.S. - Jaipur, District - Howrah, Pin 711303

all

16. Sanjay Karmakar, son of Sri Sunil Kumar Markamar, aged about 46 years, residing at Village - Khalore, Post Office & P.S. - Bagnan, District - Howrah, Pin 711303

17. Sujit Kumar Samanta, son of Makhan Lal Samanta, aged about 45 years, residing at Village - Kodalia, Post Office - Bhogpur, District - Purba Medinipur, Pin 721151

18. Swapan Kumar Paul, son of Prabhas Chandra Paul, aged about 50 years, residing at Village Rakshachak, Post Office - Kolaghat, District - Purba Medinipur, Pin 721134

19. Prahallad Chandra Manna, son of Krishna Pada Manna, aged about 44 years, residing at Village Basantabarh, Post Office - Dhulia Pur, District - Purba Medinipur, Pin 721634

20. Sandip Bera, son of Radhashyam Bera, aged about 42 years, residing at Village Siddha, Post Office Siddha, District - Purba Medinipur, Pin 721151

21. Tarun Kumar Byabortta, son of Monimohan Byabortta, aged about 42 years, residing at Village & Post Office - Mellock, District - Howrah, Pin 711303

22. Swarupananda Maiti, son of Harekrishna Maiti, aged about 46 years, residing at Village - Uttarcheuchiara, Post Office Phuliapur, District - Purba Medinipur, Pin 721634

23. Prabodh Kumar Maiti, son of Haripada Maiti, aged about 42 years, residing at Village Kodalia, Post Office - Bhogpur, P.S. - Kolaghat, District - Purba Medinipur, Pin 721151

121

24. Somenath Das, son of Late Sarat Chandra Das, aged about 44 years, residing at Village Kotalia, Post Office - Bhogpur, P.S. Kolaghat, District - Purba Medinipur, Pin 721151
25. Samaresh Patra, son of Late Monimohan Patra, aged about 45 years, residing at Village Patinan, Post Office and P.S. - Bagnan, District - Howrah, Pin 711303
26. Purna Chandra Khatua, son of Srikanta Charan Khatua, aged about 39 years, residing at Village and Post Office - Namal Bard, P.S. - K.T.P.P. (Kolaghat), District - Purba Medinipur, Pin 721151
27. Sumit Kumar Das, son of late Amiya Kumar Das, aged about 48 years, residing at Village Kotalia, Post Office - Bhogpur, P.S. Kolaghat, District - Purba Medinipur, Pin 721151
28. Santanu Das, son of Manik Lal Das, aged about 40 years, residing at Village Purbabahala, Post Office - Mecheda, P.S. Kolaghat, District - Purba Medinipur, Pin 721137
29. Subhas Mondal, son of late Ram Sundar Mondal, aged about 39 years, residing at Village Suwaripur, Post office - Barrunda, Police Station - Bagnan, District - Howrah, Pin 711303
30. Amal Maity, son of Late Sudhir Chandra Maity, aged about 41 years, residing at Village - Barisha, Post Office & P.S. - Kolaghat, District - Purba Medinipur, Pin 721134
31. Prasenjit Das, son of Ajit Kumar Das, aged about 37 years, residing at Village Purbabahala, Post - Mecheda, P.S. - Kolaghat, District - Purba Medinipur, Pin 721137

20

32. Madhusudan Samanta, son of Chandi Charan Samanta, aged about 38 years, residing at Village - Ramchandrapur, Post Office - Burajihat, P.S. - Kolaghat, District - Purba Medinipur, Pin 721137
33. Sukamal Sutradhar, son of late Chinta Haran Sutradhar, aged about 40 years, residing at Village and Post Office - Balarampur, P.S. - Kharagpur, District - Paschim Medinipur, Pin 721301
34. Amar Chandra Jana, son of Badal Jana, aged about 42 years, residing at Village & P.O. - Kharui, P.S. - Tamluk, District - Purba Medinipur, Pin 721134
35. Amiya kumar Mondal, son of Satish Chandra Mondal, aged about 45 years, residing at Village Bamundhukuria, Post Office - Barunda, P.S. - Bagnan, District - Howrah, Pin 711303
36. Pranabesh Maity, son of Ratikanta Maity, aged about 41 years, residing at Village & Post Office - Orphuly, P.S. - Bagnan, District - Howrah, Pin 711303
37. Biswanath Mondal, son of Subodh Chandra Mondal, aged about 41 years, residing at Village Durlabhpur (West), Post Office - Kantapukur, P.S. - Bagna, Disgtrict - Howrah, Pin 711303
38. Nitai Maity, son of Girish Chandra Maity, aged about 41 years, residing at Village and Post Office - Barnan, Police Station - Kolaghat, District - Purba Medinipur, Pin 721137
39. Barun Kumar Hazra, son of Ajit Kumar Hazra, aged about 44 years, residing at Village - Andulia, Post Office - Mecheda, Police Station - Kolaghat, District - Purba Medinipur, Pin 721137

20

-9-

40. Shyam Chakraborty, son of Sri Mohan Chakraborty, aged about 46 years, residing at Village - Gangarampur (North), Post Office - Kaijuri, Police Station - Uluberia, District - Howrah, Pin 711316

41. Subrata Roy, son of Birendralal Roy, aged about 39 years, residing at Village - Madhusudanbar, Post Office - Panakura, R.S., Police Station - Panskura, District - Purba Medinipur, Pin 721152

42. Monindra Nath Mondal, son of Manick Lal Mondal, aged about 45 years, residing at Village - Pipulyan, Post Office - Kantapukur, P.S. - Bagnan, District - Howrah, Pin 711303

..... APPLICANTS

V E R S U S

- i) Union of India, through the General Manager, South Eastern Railway, Garden Reach, Kolkata 700 043
- ii) Chief Personnel Officer, South Eastern Railway, Garden Reach Road, Kolkata 700 043
- iii) The Divisional Personnel Officer, South Railway, Kharagpur, Post Office and Police Station Kharagpur, Dist. Paschim Midnapur, Pin, 721301

..... RESPONDENTS

Handwritten signature

No. M.A. 350/00829/2017
O.A. 350/01394/2017

Date of order: 11.1.2018

Present : Hon'ble Mr. A.K. Patnaik, Judicial Member

For the Applicant : Mr. A. Chakraborty, Counsel

For the Respondents : Mr. B.L. Gangopadhyay, Counsel

ORDER (Oral)

A.K. Patnaik, Judicial Member:

Heard Mr. A. Chakraborty, Ld. Counsel for the applicant and Mr. B.L. Gangopadhyay, Ld. Counsel for the official respondents.

2. Mr. A. Chakraborty, Ld. Counsel for the applicant submits that he does not want to proceed further in the instant O.A. and prays liberty of this Tribunal to make comprehensive representation individually addressed to the Sr. Divisional Personnel Officer, S.E. Railway, Kharagpur within a period of 4 weeks from today.

3. Accordingly, this O.A. stands disposed of being not pressed by granting liberty to the applicants to make comprehensive representations individually to the Sr. DPO, S.E. Railway, Kharagpur within a period of 4 weeks from today and if such representations are received within a period of 4 weeks from today by the Sr. DPO, S.E. Railway, Kharagpur then he is hereby directed to consider the same in accordance with the rules and regulations in force besides taking into consideration the points to be raised in the said representations.

4. Hence, without entering into the merits of the case, I dispose of this case by directing the Sr. Divisional Personnel Officer to consider the



representations of the applicants as per the existing rules and regulations, if it is filed within a period of four weeks from today. After such consideration, if the applicants grievance are found to be genuine then expeditious steps may be taken by the authorities preferably within a further period of 8 weeks from the date of such consideration for extending those benefits to the applicants.

5. With the aforesaid observation, the O.A. & M.A. stands disposed of.

6. As prayed for by Mr. Chakraborty, Ld. Counsel a copy of this order be handed over to Ld. Counsel for the applicant and the applicant is directed to annex copy of this order along with his representation.

7. A free copy of this order be also handed over to Mr. B.L. Gangopadhyay, Ld. Counsel for the official respondents.


(A.K. Patnaik)
Judicial Member